

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 417  
IA/4803/ND/2022, IA/2926/ND/2022 In  
IB/359/ND/2022

**IN THE MATTER OF:**

Tata Capital Financial Services Limited	...	Applicant
Versus		
Mr. Bhavinder Singh Khurana	...	Respondent

**Under Section 95 (1) of IBC, 2016.**

**Order delivered on 15.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	Adv. Sanidhya Sonthalia
For the Respondent	:	
For the RP	:	Adv. Abhishek Anand, Adv. Kashish Rehan

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **13.05.2024**.

**Sd/-  
(Court Officer)**